

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**(Legal Division)**

**Weekly Hearing Schedule for the month of June, 2014 (30.6.2014)**

<b>Date, Day &amp; Time</b>	<b>Sl. No.</b>	<b>Petition No.</b>	<b>Petitioner</b>	<b>Subject in Brief</b>
<b>30.6.2014 Monday At 10:30 A.M.</b>	1.	I.A. No. 26/2014 in Petition No. MP/327/2013	DSPL	Application for stay restraining the respondent from invoking Bank guarantee.
	2.	I.A. No. 28/2014 in Petition No. MP/313/2013	RSTEPL	Application for stay restraining the respondent from invoking Bank guarantee.
	3.	I.A. No. 29/2014 in Petition No. MP/16/2014	MEILGEL	Application for stay restraining the respondent from invoking Bank guarantee.
	4.	I.A. Nos. 25/2014 & 27/2014 in Petition No. MP/92/2014	DBPL	Application for seeking impleadment as party to the petition and clarification of the ROP dated 12.6.2014.

Sd/  
(T. D. PANT)  
Deputy Chief (Legal)  
27.6.2014